

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3951
ANSWERED ON:20.04.2010
FUNDS TO GRAM PANCHAYATS FOR PROMOTING SPORTS
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Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Union Government provides funds to the Gram Panchayats for promotion of sports in the country;
- (b) if so, the details thereof;
- (c) whether some of the State Governments have not made available the funds allocated for the purpose to the gram panchayats;
- (d) if so, the details thereof, State-wise alongwith the reasons therefor; and
- (e) the corrective action taken by the Union Government in this regard ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a)&(b) Yes, Madam. A centrally sponsored scheme for mass participation in sports, entitled 'Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA)' has been introduced from 2008-09, for the creation of basic sports infrastructure in all village and block panchayats of the country, in a phased manner, over a period of 10 years, at an annual coverage of 10% for normal states and 20% in respect of special category states and border districts. The scheme also provides assistance for holding annual rural sports competitions at block, district, state and national level. The scheme is implemented through the state governments/ UTs administrations. Funding norms under the scheme are as under:-

S.No	Component	Village	Block
	Panchayat	Panchayat	
1	One-time Capital Grant for development of PYKKA centre/playground	Rs.1 lakh	Rs.5 lakh

(75:25 basis between centre and state governments; 90:10 basis in the case of special category States / North Eastern States

100% central grant

2	Annual Acquisition Grant	Rs.10,000/-	Rs.20,000/-
3	Annual Operational Grant	Rs.12,000/-	Rs.24,000/-
4.	Annual Competition Grant		

- | | | |
|---|--|-------------------------|
| a | Block Level Competition | Rs.50,000/- |
| | | |
| b | District Level Competition
Rs.1 lakh for inter-
school competition) | Rs. 3 lakh (It includes |
| | | |
| c | State Level Competition
Rs.5 lakh for Union
Territory | Rs.10 lakh for State |
| | | |
| d | National Level Competition
lakh per disciplines
for 20 disciplines) to
Host State | Rs.70 lakh (Rs. 3.5 |

5. Prize money for winners in the block and district level competitions

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|-----|---|-------------------------------|
| (a) | Block level competition
and Rs.5,000/- prize
money for village
panchayats securing
first three positions; | Rs.25,000/-, Rs.15,000/- |
| | | |
| (b) | District level Competition | Rs.50,000/-, Rs.30,0000/- and |
| (c) | Rs.10,000/- for block Panchayat
securing first three positions | |

6. North East games Rs.56 lakh

(c) to (e): During 2008-09, financial assistance amounting to Rs.250.77 crore was sanctioned to 24 states for the creation of sports infrastructure in 22,854 villages and 601 block Panchayats. Rs. 83.85 crore was released to 19 states towards first installment during 2008-09 upon fulfilling certain prerequisites under the scheme. During 2009-10, Rs.105 crore was released to 25 States. Also, Rs.8.15 crore during 2009-09 and Rs.30 crore during 2009-10 were released to SAI, NS, NIS, Patiala for onward transmission to States/UTs for conducting annual competitions. State-wise sanction and release of grants during 2008-09 and 2009-10 are given in the annexure. As per progress Reports submitted by 20 states as on 31st December,2009, 15 States had disbursed the allocated funds to village and block panchayats and 5 States did not disburse the same to village and block panchayats due to some administrative reasons. As remaining 9 States were given grants by end of December,2009, disbursal of the same to village/block panchayats may take some time. As per GFR, UC for non- recurring grants namely one-time capital money, will have to be submitted within 12 months after closure of the financial year and UC for recurring grants like annual acquisition and operational grants will have to be submitted immediately after the closure of the financial year. Those States which will fail in submission of UC will be disentitled to further grants. Implementation of PYKKA schemes are monitored by PYKKA Mission Directorate by way of frequent field visits by respective nodal officers for the State; by holding review meeting at national and State level. A strong monitoring system has also been put in place by way of launching online MIS-PYKKA system whereby states submit their proposals which will be processed and financial and physical progress under PYKKA are monitored.